

Sixteenth Loksabha

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Title: Laid a statement regarding status of implementation of the recommendations contained in the 19th and 20th Report of the Standing Committee on Defence.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE):

Madam, with your kind permission, I rise to lay the following statement regarding the status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Defence on Demands for Grants (2016-17) on 'General Defence Budget, Civil Expenditure of Ministry of Defence (Demand No. 20) and Defence Pension (Demand No. 21), pertaining to the Ministry of Defence.

(b)Status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Defence on Demands for Grants (2016-17) on Army, Navy and Air Force (Demand No. 22), pertaining to the Ministry of Defence*

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE):

Madam, with your kind permission, I rise to lay the following statement regarding the status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Defence on Demands for Grants (2016-17) on Army, Navy and Air Force (Demand No. 22), pertaining to the Ministry of Defence.